## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.68/BB/2018	-	Admission	252(3)	M/s Learntech Edu Soluions Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

allein

SUNILKUMAR NNO-9341772166

LEARN TECH EDU SOLUTIONS PRIVATE LIMITED

ORDER

Matter is listed today for admission. PCS is present. Registry has raised objections. PCS has filed Form No. NCLT1. Registry to verify and put up note. List it on 27.02.2018.

Member (T)

Member (J)